

## ANNEXURE-2

Name of the corporate debtor: M/s Shivkalia Developers Pvt. Ltd.;

Date of commencement of liquidation: 24.11.2021;

List of stakeholders as on: 30.06.2022

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				Amount of any mutual dues, that may be set off
1	Noble Co-Operative bank	28.12.21	330445866.8	102333872.4	FC (Unsecured)	No	45.63%	NA	NA	205919170.3	-	The amount admitted as reflecting in the bank account and simple interest till the commencement of LCD
2	Alpana Agarwal	01.12.21	2200000	2200000	FC (Unsecured)	No	0.98%	NA	NA	-	-	No claim has been received under liquidation the amount admitted as per the claim filed during the CIR Process.
3	Delhi NCR Consulting	13.12.21	15631875	9058000	FC (Unsecured)	No	4.03%	NA	NA	6573875	-	Pursuant to order dated 11.03.2019 passed in CA No. 416/2019 by Honble NCLT the claim of Rs. 9058000/- is admitted.
4	Mr. V.K. Jain & Manju Jain	27.12.21	16171316	16171316	FC (Unsecured)	No	7.21%	NA	NA	-	-	The CD has borrowed the money and issued a cheque to repayment. Under verification it is found that Rs. 1 Cr. Shown in the bank account of CD. Therefore, relying on the same the claim is admitted including interest thereof.
5	Remu Agarwal	18.12.21	9810000	1500000	FC (Unsecured)	No	0.66%	NA	NA	8310000	-	The claim has been admitted as per the amount shown in the books of account of CD.
6	Astha Studios Pvt Ltd	-	92,996,158	92,996,158	Related Party	No	41.46%	NA	NA	-	-	No claim has been received under liquidation, the amount admitted as per the claim filed during the CIR Process.
7	Advantage Engineers Pvt. Ltd	-	-	-	Related Party	No	-	NA	NA	29,446,718	-	During the course of Statutory Audit, the amount a sum of Rs. 2,94,46,718/- reflecting under the head of Loan liability against the Advantage Engineers Pvt. Ltd. The Income tax department passed an order dated 16.10.2019 found bogus entry and imposed the tax liability and imposed tax liability thereon. Further no claim has been received despite of clarification of ex-management of CD but no response received. Therefore, in view of the ordinance dated 06.06.2018 include in the list of stakeholder and no amount due pursuant to the order passed by the Income Tax Department.
Total			46725215.8	224259346.4			100%			250249763.3		



Anup Kumar

Liquidator of M/s Shivkalia Developers Pvt. Ltd.

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